

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD

MA. 660/2000 in RA.SR. 3070 /2000

And RASR.NO. 3070 /2000 in OA.138797

Dated : 24.8.2000

Between

1. Union of India, rep by
Its Secretary, Min. of Defence
DHQ (PO), New Delhi 110001

2. Engineer in Chief
Army Headquarters, Kashmir House
DHQ PO, New Delhi

3. The Chief Engineer,
Southern Command, Pune
Maharashtra 411001

Applicants/
Respondents

And

Smt. B. Sita

Respondent/ Applicant

Counsel for the applicants

: V. Rajeswara Rao
CGSC

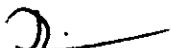
Counsel for the respondent

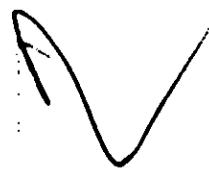
: K.S.R. Anjaneyulu
Advocate

Coram

Hon. Mr. R. Rangarajan, Member (Admn)

Hon. Mr. B.S. Jai Parameshwar, Member (Judl)





Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.)

Heard Mr. V. Rajeswara Rao for the applicants. None for the respondent.

2. This MA is filed for condoning delay. A similar MA.No. 559 /2000 in RASR2575 /2000 in OA.715 /2000 was disposed of on 10-8-2000 . For the reasons stated therein this MA is also dismissed.

3. As the MA is dismissed, RASR stands rejected.


(B.S. Jai-Parameshwar)
Member(Judl)
24.8.2000


(R. Rangarajan)
Member(Admn)

Dated : 24 August, 2000
Dictated in Open Court

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